

Statement

Land acquired, total expenditure incurred by the National Highways Authority of India for acquiring the land and average cost per hectare of land acquisition during the last five years

Sl. No.	Year	Area Acquired (Ha.)	Expenditure (₹ cr.)	Average cost (₹ cr.)
1.	2013-14	8655	7,794	0.90
2.	2014-15	6733	9,097	1.35
3.	2015-16	9287	21,000	2.26
4.	2016-17	7491	19,700	2.63
5.	2017-18	9494	29,281	3.08

Construction of NHs in West Bengal

2823. SHRIMATI SHANTA CHHETRI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has any plan to construct new National Highways passing through the State of West Bengal;

(b) if so, whether Government has accorded sanction for construction of these New Highways; and

(c) if so, the details of expenditure to be incurred on their constructions?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) 6 nos. National Highways (NHs) in aggregate length of 644 km have been declared since April, 2014 in the State of West Bengal.

(b) and (c) Government has accorded sanction for construction of two projects on these NHs costing ₹538.95 crore. Sanction has also been accorded for preparation of DPR for new NHs from an amount of ₹ 12.26 crore.

Execution of Machilipatnam-Avanigadda NH216

2824. SHRI T.G. VENKATESH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has embarked on execution of Machilipatnam - Avanigadda two-lane National Highway-216;

- (b) if so, the details thereof;
- (c) the progress made and the present status of the project;
- (d) the reasons for the delay; and
- (e) the measures being taken by Government for early completion of the work?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) and (b) The project for rehabilitation and upgradation of Machilipatnam -Avanigadda section of NH 216 from km 84/550 to 124/200 to 2 lane with paved shoulders, was sanctioned by this Ministry for an amount of Rs 376.5 crores. The appointed date for the project was declared on 28.08.2017 with time period for completion by 27.08.2019.

(c) At present, the work is in progress with physical progress of 21% and Financial progress of 16%.

(d) and (e) The project is likely to be completed within the scheduled completion date.

Lives lost due to non-use of seat belt

2825. SHRI HUSAIN DALWAI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS, be pleased to state:

(a) whether it is a fact that in year 2017, 26,896 people lost their lives due to nonuse of seat belts and 16,876 of them were passengers;

(b) whether Ministry maintains a data of the number of rear seat passengers who lost their lives due to non-use of seat belts, if so, the details thereof and if not, reasons therefor; and

(c) the steps taken by Government to encourage use of rear seat belts?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) and (b) As per data received from police department of States/UTs, in calendar year 2017, 26,896 people lost their lives due to non-use of seat belts and 16,876 of them were passengers. No specific data with regard to loss of lives due to non-usage of seat belt by rear seat passengers is available with the Ministry.